

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 3836
TO BE ANSWERED ON 05.04.2023

ONE-STOP CENTRE SCHEME

3836. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of operational and closed One-Stop Centres in the country in last five years, year-wise, State-wise, district-wise for Punjab;
- (b) the details of funds allocated and utilized under One-Stop Centre scheme in last five years, year-wise, State-wise, district-wise for Punjab;
- (c) whether any underutilization of funds have been reported under One-Stop Centre scheme in last five years, if so, year-wise, State-wise details thereof and reasons therefor; and
- (d) whether Government is aware of the struggles faced by the staff at the centres due to non-payment of salaries, if so, State-wise details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Presently, a total of 801 One Stop Centres (OSCs) have been approved in 750 districts across the country, out of which 733 OSCs are functional. In the State of Punjab, 22 OSCs are functional out of 23 approved OSCs. The State/UT-wise number of approved and operational One-Stop Centres in the country is at **Annexure-I**.

State / UT-wise details of funds released/ allocated and reported as utilized under One-Stop Centre scheme during last five years is at **Annexure-II**.

District-wise details of funds released/ allocated and reported as utilized under One-Stop Centre scheme in Punjab during last five years is at **Annexure-III**.

The scheme of One Stop Centre has been included as one of the components of sub-scheme 'Sambal' under umbrella scheme 'Mission Shakti'. The Central Government provides 100% financial assistance to States / UTs for implementation of OSC scheme including the establishment expenditure including recurring grants for hiring of manpower and payment of their salary etc. States / UTs can hire manpower on contractual basis for running of the Centre. However, the guidelines do not envisage creation of regular posts in One Stop Centres. Running of One Stop Centres including

hiring and management of manpower and payment of their salary etc. is the responsibility of the State Governments/UTs. Government of India releases funds to States/UTs including recurring grants for hiring of manpower and payment of their salary etc., on the basis of Utilization Certificates/Statement of Expenditure received against the funds released in previous instalments and subject to fulfilment of scheme guidelines/financial guidelines. Government of India has been monitoring the schemes through meetings/VCs with the States/UTs at the highest level in the Ministry, official visits and issuing advisories to the States/UTs from time to time for compliance of the guidelines and timely submission of UCs and statement of expenditure to ensure timely release of funds.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UN-STARRED QUESTION NO. 3836 FOR ANSWER ON 05.04.2023 ASKED BY SHRI VIKRAMJIT SINGH SAHNEY REGARDING 'ONE-STOP CENTRE SCHEME'

The State / UT-wise number of approved and operational One-Stop Centres

SL	State/ UTs	Total Number of Districts having approved OSCs	Number of OSCs Approved	Number of Operational OSCs
1	Andaman and Nicobar Islands	3	3	3
2	Andhra Pradesh	25	26	13
3	Arunachal Pradesh	25	25	24
4	Assam	35	36	34
5	Bihar	38	39	38
6	Chandigarh	1	1	1
7	Chattishgarh	28	29	27
8	Dadra and Nagar Haveli and Daman and Diu	3	3	3
9	Delhi	11	11	11
10	Goa	2	2	2
11	Gujarat	33	35	35
12	Haryana	22	22	22
13	Himachal Pradesh	12	13	12
14	Jammu and Kashmir	20	20	20
15	Jharkhand	24	24	24
16	Karnataka	30	40	30
17	Kerala	14	14	14
18	Ladakh-UT	2	2	2
19	Lakshdweep	1	1	1
20	Madhya Pradesh	52	57	52
21	Maharashtra	36	42	37
22	Manipur	16	16	16
23	Meghalaya	12	12	11
24	Mizoram	11	11	8
25	Nagaland	11	11	11
26	Odisha	30	30	30
27	Puducherry	4	4	4
28	Punjab	23	23	22
29	Rajasthan	33	37	33
30	Sikkim	4	4	4
31	Tamil Nadu	37	48	38
32	Telangana	33	36	33
33	Tripura	8	8	8
34	Uttar Pradesh	75	79	75
35	Uttrakhand	13	14	13
36	West Bengal	23	23	22
	Total	750	801	733

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UN-STARRED QUESTION NO. 3836 FOR ANSWER ON 05.04.2023 ASKED BY SHRI VIKRAMJIT SINGH SAHNEY REGARDING 'ONE-STOP CENTRE SCHEME'

State / UT-wise details of funds released / allocated and utilized under One-Stop Centre scheme in last five years

(Rs. In Lakh)

SL	State	2017-18		2018-19		2019-20		2020-21		2021-22	
		released	utilized								
1	Andaman and Nicobar Islands	31.21	16.16	36.88	17.76	41.60	29.35	38.59	36.36	58.22	25.43
2	Andhra Pradesh	330.14	143.62	390.63	225.78	260.99	221.93	205.05	149.79	249.57	197.25
3	Arunachal Pradesh	53.20	48.93	782.02	112.46	134.18	5.51	514.14	29.35	369.45	17.35
4	Assam	0.00	32.13	786.95	183.69	804.09	267.34	642.14	142.52	650.63	226.01
5	Bihar	0.00	0.00	308.32	0.00	1046.09	9.90	709.66	0.00	555.17	0.00
6	Chandigarh	0.00	3.96	9.31	11.73	15.00	22.63	33.84	30.61	15.00	30.01
7	Chattishgarh	167.04	674.32	662.44	532.43	677.38	502.69	353.21	489.70	526.86	475.55
8	Dadra and Nagar Haveli and Daman and Diu	43.41	43.41	0.50	0.00	73.46	3.07	40.01	0.00	45.01	0.00
9	Delhi	0.00	0.00	0.00	0.00	390.97	109.46	189.05	179.58	184.69	224.34
10	Goa	10.85	3.92	4.92	3.92	15.00	0.00	30.01	0.00	30.01	0.00
11	Gujarat	127.15	87.07	562.70	146.28	679.52	614.98	875.17	751.38	997.46	640.75
12	Haryana	38.30	63.74	479.61	204.41	401.92	256.78	398.44	344.34	385.35	370.36
13	Himachal Pradesh	15.00	19.20	101.19	27.11	317.30	44.93	204.05	14.84	180.05	148.83
14	Jammu and Kashmir	68.11	48.69	150.20	35.33	96.39	37.21	218.84	0.00	323.09	0.00
15	Jharkhand	18.47	18.47	704.37	623.18	408.53	0.00	697.25	48.00	506.78	0.00
16	Karnataka	62.74	19.14	594.44	132.77	582.04	339.71	729.09	455.54	513.88	582.69
17	Kerala	11.80	24.65	283.32	63.63	140.90	134.30	243.06	165.20	234.41	220.97
18	Ladakh-UT	19.41	0.00	0.00	18.56	0.00	24.15	65.45	21.39	30.01	12.37

19	Lakshdweep	0.00	0.00	0.00	0.00	20.91	0.00	7.50	0.00	15.00	0.00
20	Madhya Pradesh	131.27	106.01	1123.91	690.51	1670.92	333.47	1057.05	439.74	921.41	502.65
21	Maharashtra	437.70	0.00	389.29	193.85	669.99	43.93	646.20	6.00	561.35	0.00
22	Manipur	0.00	11.16	357.22	299.89	248.84	241.20	501.94	491.50	396.59	756.21
23	Meghalaya	7.75	21.20	186.40	70.69	374.30	158.75	211.62	179.88	276.22	267.29
24	Mizoram	61.41	53.34	272.65	170.53	218.71	221.24	172.64	248.41	280.33	238.97
25	Nagaland	80.42	76.75	454.87	341.01	191.73	319.17	329.91	304.54	528.92	536.19
26	Odisha	120.33	19.68	774.60	220.97	209.35	502.02	931.55	682.25	739.31	670.70
27	Puducherry	19.41	0.00	47.67	0.00	43.76	0.00	72.02	0.00	67.24	0.00
28	Punjab	335.88	61.22	526.33	318.09	351.84	71.72	490.61	75.55	385.31	0.00
29	Rajasthan	28.96	125.77	311.73	258.62	677.12	250.35	566.87	330.18	941.85	308.81
30	Sikkim	30.71	17.60	39.23	22.54	68.10	66.45	66.02	65.94	80.80	58.25
31	Tamil Nadu	38.83	15.00	1139.95	601.76	713.60	536.82	1066.60	1123.45	520.38	702.76
32	Telangana	301.72	169.31	589.49	231.25	624.47	196.83	794.04	41.65	945.98	113.36
33	Tripura	0.00	0.00	269.01	39.81	60.02	0.00	162.04	12.00	135.75	0.00
34	Uttar Pradesh	266.23	222.25	2228.30	1138.63	1231.94	183.84	2288.33	12.00	1396.79	0.00
35	Uttarakhand	138.86	138.86	272.25	197.60	229.07	98.95	273.09	0.00	263.17	0.00
36	West Bengal	0.00	0.00	0.00	0.00	95.46	0.00	198.90	0.00	227.32	0.00
		2996.32	2285.58	14840.74	7134.79	13785.50	5848.68	16023.97	6871.70	14539.35	7327.11

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UN-STARRED QUESTION NO. 3836 FOR ANSWER ON 05.04.2023 ASKED BY SHRI VIKRAMJIT SINGH SAHNEY REGARDING 'ONE-STOP CENTRE SCHEME'

District-wise details of funds released / allocated and reported as utilized under One-Stop Centre scheme in last five years in the State of Punjab

(Rs. In Lakh)

S L	State	2017-18		2018-19		2019-20		2020-21		2021-22	
		release d	utilize d								
1	Amritsar	11.91	7.56	0.50	0.00	22.56	0.00	15.00	0.00	15.00	0.00
2	Barnala,	0.00	0.00	19.41	5.16	0.05	0.00	15.00	0.00	15.00	0.00
3	Bathinda	12.92	0.00	24.97	0.00	15.00	0.00	15.00	0.00	15.00	0.00
4	Faridkot,	0.00	0.00	19.41	0.00	0.00	0.00	15.00	0.00	15.00	0.00
5	FatehgarhSahi b,	0.00	0.00	19.41	1.00	0.00	0.00	15.00	0.00	15.00	0.00
6	Fazilka	20.91	1.00	0.50	0.00	7.64	0.00	15.00	0.00	0.00	0.00
7	Ferozpur	20.91	20.91	0.50	0.00	19.12	20.19	15.00	0.00	15.00	0.00
8	Gurdaspur	0.00	0.00	0.50	0.00	15.27	15.27	15.00	0.00	15.00	0.00
9	Hoshiarpur	20.91	3.92	0.50	0.00	16.46	0.00	15.00	0.00	15.00	0.00
10	Jalandhar	0.00	0.00	0.50	0.00	33.76	17.43	15.00	0.00	15.00	0.00
11	Kapurthala,	0.00	0.00	19.41	0.00	0.00	0.00	15.00	0.00	15.00	0.00
12	Ludhiana	11.91	0.00	0.50	0.00	15.00	0.00	15.00	0.00	15.00	0.00
13	Mansa,	0.00	0.00	19.41	0.00	0.00	0.00	15.00	0.00	15.00	0.00
14	Moga,	0.00	0.00	19.41	0.00	15.00	0.00	15.00	0.00	15.00	0.00
15	Pathankot	0.00	0.00	19.41	0.50	0.50	0.00	15.00	0.00	15.00	0.00
16	Patiala	0.00	0.00	0.50	0.00	15.00	0.00	15.00	0.00	15.00	0.00
17	Roop Nagar	20.91	0.00	0.50	0.00	15.00	0.00	15.00	0.00	15.00	0.00
18	S.A.S. Nagar	11.91	0.00	0.50	0.00	15.00	0.00	15.00	0.00	15.00	0.00
19	Sangrur	11.91	0.00	0.50	0.00	7.50	0.00	15.00	0.00	15.00	0.00
20	SBS Nagar	0.00	0.00	0.50	0.00	0.00	0.00	15.00	0.00	15.00	0.00
21	Shri Muktsar Sahib	0.00	0.00	0.50	0.00	1.49	0.00	15.00	0.00	15.00	0.00
22	Tarn Taran	0.00	0.00	19.41	0.00	0.50	0.00	15.00	0.00	15.00	0.00
23	Malerkotla	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
